

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF YOUTH AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 3969
TO BE ANSWERED ON 10.08.2016
NYLP

3969. SHRIMATI SANTOSH AHLAWAT

SHRI SUMEDHANAND SARSWATI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether National Youth Leaders Programme (NYLP) has been initiated with a view to developing leadership qualities among the youth to enable them to realize their full potential and contribute to the nation-building process;**
- (b) if so, the details thereof and the current status of the project; and**
- (c) the details of the funds mobilised for youth development from non-Government sources like CSR funds from private sector during the last three years and the current year, year-wise?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)

(a) & (b): Yes Madam. The Ministry introduced a new Central Sector Scheme, namely, National Young Leaders Programme (NYLP) in December, 2014 with a view to develop leadership qualities among the youth to enable them to realise their full potential and in the process, to contribute to the nation-building process. The Scheme has 5 components, namely,

- 1. Neighbourhood Youth Parliament (NYP).**
- 2. Youth for Development Programme (YFDP).**
- 3. National Young Leaders Awards (NYLA).**

4. National Youth Advisory Council (NYAC).
5. National Youth Development Fund (NYDF)

The details of the scheme and its current status is at Annexure-I.

(c) The preparatory steps to set up and operationalise the Fund takes some time. The Guidelines for setting up and operation of the National Youth Development Fund were finalised during 2015-16 after following due process and the same have been notified. For administration of the Fund, the Council and the Executive Committee have been constituted. The initial meetings of the Council and Executive Committee has been held. Steps have been initiated to obtain income tax exemption benefit for the donations to be made into the Fund. Thereafter, it will be possible to mobilise funds from non-Government sources like CSR funds from private sector.

ANNEXURE - REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED Q. NO. 3969 FOR 10.08.2016 ASKED BY SHRIMATI SANTOSH AHLAWAT & SHRI SUMEDHANAND SARSWATI REGARDING NATIONAL YOUNG LEADERS PROGRAMME

1. Neighbourhood Youth Parliament (NYP)

- **Objective:** Under this Programme, the platform of youth clubs of NYKS is being developed in the shape of vibrant 'neighbourhood youth parliament' to educate the youth club members about contemporary socio-economic development issues confronting village communities in general and the youth in particular and to involve them in debate/ discussions on such issues.
- **Subjects to be taken up in 'Neighbourhood Youth Parliament':** 'Neighbourhood Youth Parliament' can take up any issues of concern to the local community. Some examples are: Education and Literacy, Health, Family Welfare and Nutrition, Social Issues like female feticide, dowry, drug abuse and alcoholism etc., Environment Conservation, Women Empowerment, Rural Development, Economic Development issues, Skill Development and Entrepreneurship, Volunteerism, Civic Education, etc.
- **Implementation Strategy:** In order to enable the 'youth clubs' to function as vibrant 'neighbourhood youth parliament', capacity building of the youth club leaders is necessary on continuing basis. In this context, one 'Block Youth Parliament' is being organised in every Block every quarter. In each 'Block Youth Parliament' Programme, some of the issues listed above are taken up for discussion/ debate. The 'Block Youth Parliament' is a one-day programme organised, with participation of youth leaders from the Block. Two representatives from each youth club (President and Secretary of youth club or any other representative as the club may decide) participate in the Block Youth Parliament. The Programmes are broadly structured in such a manner that in the Morning Session, eminent speakers deliver talk on selected issues and in the Afternoon Session, the participants deliberate on these issues. At the end of the Session, the Minutes of the deliberations and the recommendations, are be drawn up. These recommendations are sent to concerned Government Departments as well as the elected local bodies for their consideration. The youth leaders from different clubs, after return to their respective areas, arrange similar discussion/ debate involving their club members. At least one programme is to be held by each youth club every month.

- **Pattern of Financial Assistance:** For organising the 'Block Youth Parliament', financial assistance is provided @Rs. Rs.12,000 per Programme involving 80 youth, i.e., Rs.150 per youth participant. For organising the 'Neighbourhood Youth Parliament', each youth club is provided financial assistance of Rs.1,200 per youth club per year.
- **Current Status of the Programme:** NYKS organised 12,875 Block Youth Parliament Programmes during 2014-15 and 2015-16, in which 10.08 lakh members of NYK-affiliated Youth Clubs participated. During 2016-17, 3,879 Block Youth Parliament Programmes have been organised so far. In addition, 11,078 village-level neighbourhood youth parliament programmes have been organised by youth clubs so far. The Programmes organised during the first quarter of 2015-16 and 2016-17 were effectively leveraged for Yoga Awareness and Training, in addition to other themes, which played a key role in effective participation of NYKS volunteers in Yoga programmes on International Day of Yoga (21st June) across the country.

2. Youth for Development Programme (YFDP)

- **Objective:** The objective of the Programme is to channelise the immense youth energy towards the nation-building, by involving them in *Shramadaan* (voluntary labour) on a large-scale all over the country. This develops the personality and leadership qualities of the youth and promotes the spirit of 'dignity of labour'.
- **Nature of Activities to be taken up under the Programme:** Under the Programme, any activities that involves voluntary labour and is useful for the local area or community, can be taken up. Some examples are: cleaning of water bodies/ rivers, plantation of saplings, cleaning/ painting/ maintenance of public buildings, construction/ repair of village roads, development/ maintenance of playgrounds, cleaning of school/ college premises, etc.
- **Implementation Strategy:** This is currently being implemented through Nehru Yuva Kendra Sangathan (NYKS) and National Service Scheme (NSS). It is expected that every youth puts in least 100 hours of 'Shramadaan' per year. The elected representatives of the area are also requested to associate with such programmes. Proper publicity is given for such programmes. Efforts are made to incentivise the programme in various other ways. For instance, Awards have been introduced for the youth groups doing exemplary work.
- **Pattern of Financial Assistance:** There is no financial assistance for 'Shramadaan', *ipso facto*, since the activity, by its very nature, is expected to

be completely voluntary. However, funds are provided for IEC activities, for motivating/ mobilising the youth for such programmes and for giving awards for outstanding work. The financial assistance is provided @Rs.20 per youth involved in Shramadaan per year.

- **Current Status of the Programme:** During 2014-15 and 2015-16, an intensive IEC (Publicity and Media) Campaign was carried out by NYKS in 552 and 197 District NYKs respectively. Shramadaan activities are going on. NYKS has also instituted 2 Awards (Rs.8,000 and Rs.4,000) per Block for Youth Clubs doing outstanding work. So far, 1,972 Awards have been given to best Youth Clubs at Block level for Shramadaan. NSS has also instituted Awards at University level for Shramadaan.

3. National Young Leaders Awards (NYLA)

- **Objective:** The youth are doing pioneering work in all the sectors. The objective of this Programme is to motivate the youth to strive for excellence in their respective fields by recognising and rewarding the outstanding work done by them. Such exceptionally talented youth could serve as role models and mentors for others.
- **Sectors or Domain Areas to be covered:** The Awards are being instituted in about 50 sectors/ domain areas. This would include literacy and education, health, family welfare, sanitation, environment, skill development, entrepreneurship, women and child development, working for ST/ SC/ OBC/ Persons with Disabilities/ Minorities, e-Governance, rural development, etc. In each sector/ domain area, two Awards will be conferred - one for a young man and another for a young woman. Thus, there are total about 100 Awards.
- **Nature of the Award and Eligibility Conditions:** The Award comprises of (i) a Medal (ii) a Certificate of Honour and (ii) Cash Award of Rs.1,00,000/-. In order to be eligible for the Award, a person should be a youth in the age-group of 15-29 years. Since the requirements in respect of various sectors may vary, the concerned Ministry/ Department may stipulate additional conditions in respect of their sectors, as may be considered necessary and appropriate.
- **Procedure for Selection of Awardees and Presentation of the Award:** The names of the Awardees in various sectors/ domain areas are to be finalised by the concerned Ministries/ Departments. Each Ministry/ Department is to lay down, in respect of their sector/ domain area, the parameters for evaluating performance, the prescribed proforma for submission of applications/ nominations, the procedure for selection, etc. The Selection Committee may preferably be headed by the Secretary of the Department. All Ministries/

Departments are to finalise the names of Awardees and forward the same to the Department of Youth Affairs. The Department of Youth Affairs shall make all necessary arrangements for the Awards Ceremony. The Awards Ceremony shall be organised on National Youth Day (12th January every year) or any other suitable day as may be decided.

- **Current Status of the Programme:** Nominations for Awardees have been invited from concerned Ministries/ Departments.

4. National Youth Advisory Council (NYAC)

- **Objective:** The objective of setting up of a National Youth Advisory Council (NYAC) is to seek active involvement of the youth leaders as well as other stakeholders in the decision-making process on the youth related issues. NYAC is to advise the Ministries/ Departments on youth related initiatives/ issues.
- **Composition of National Youth Advisory Council:** The Council shall have a very broad-based composition, as follows:
 - a) Minister of State (IC), Youth Affairs and Sports : Chairperson
 - b) Secretary, Youth Affairs : Vice-Chairperson
 - c) Secretaries of major Central Ministries/ Departments dealing with youth related matters.
 - d) Secretaries in-charge of Youth Affairs of States/ UTs (to be represented by rotation, 6 States/ UTs at a time)
 - e) Non-Government Organisations (NGOs).
 - f) Young Leaders (one young leader from each State/ UT)
 - g) Other Members: UN Organisations; Chamber of Commerce and Industry; Other concerned Govt. officials.
- **Current Status:** The composition of the Council is being finalised.

5. National Youth Development Fund (NYDF)

- **Objective:** The objective of setting up National Youth Development Fund (NYDF) is to mobilise funds from non-budgetary resources also for youth development.
- **Salient Features of NYDF:** The Fund has been set up under the Charitable Endowments Act, 1890, broadly on the pattern of National Sports Development Fund. The Funds is to be utilised for objectives connected with youth development. Financial Assistance to Government/ non-Government

Organisations/ deserving youth, can be provided from the Fund for youth development initiatives. The Fund is administered/ managed by a **Council** under the chairmanship of Hon'ble Minister for Youth Affairs and Sports, with official/ non-official members. In addition, there is an **Executive Committee** headed by the Secretary, Youth Affairs to manage the day-to-day working of the Fund.

- **Pattern of Financial Assistance:** Budgetary contribution of Rs.5 crores per year shall be made to the Fund.
- **Current Status:** Guidelines for setting up and operation of National Youth Development Fund (NYDF) have been notified. For administration of the Fund, the Council and the Executive Committee have been constituted and their initial meetings have been held. Rs. 5 crores have been released as the budgetary contribution to the Fund. Steps have been initiated for obtaining income tax exemption for the income of the Fund as well as for the donations to be made into the Fund.
